

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.17370 of 2022

Bachcha Prasad Sharma

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : None

For the Respondent/s : Mr. Madanjeet Kumar (Gp20)

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
ORAL ORDER

5 17-04-2025 None appears on behalf of the petitioner, however,
learned counsel for the respondents are present.

2. List this case on 18.06.2025.

(Nani Tagia, J)

Siddharth
Sagar/-

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